

much has got to be deducted from the cost price, especially when the PAC has drawn the attention of the Government to such things in the past.

Shri Jagjivan Ram: That does not apply in these cases where an ad hoc quantity of steel is to be supplied. I have not myself seen that particular clause in the agreement. I have not seen the agreement, but I presume that that is the normal feature in all such cases and care would have been taken of that aspect.

given to Starred Question No. 17 on the 20th March, 1957 and state:

(a) whether the Andhra Pradesh Government have since sent any scheme for the development of Kolleru Lake in West Godavari District Andhra Pradesh; and

(b) if so, the details of the proposed scheme?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Central Foodgrain Godowns

*1426. **Shri J. R. Mehta:** Will the Minister of Food and Agriculture be pleased to state:

(a) what was the wastage per maund per annum of wheat and rice stored in Central Godowns for the latest year for which figures may be available;

(b) what is the normal period for which wheat and rice can be preserved without risk of damage or deterioration in godowns which have not been made scientifically rust or insect proof;

(c) whether the Government of India has constructed any godowns which may be rust or insect or moisture proof;

(d) if so, how many and of what capacity; and

(e) how long can wheat and rice be stored in these godowns without risk of damage or deterioration?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) For the year 1956 quantities of wheat and rice damaged or deteriorated in storage worked out to 0.05 and 0.13 chhattaks per maund, respectively.

(b) There can be no normal period for safe storage of grain in such godowns as deterioration may start immediately after storage, unless adequate steps are taken for preservation.

WRITTEN ANSWERS TO QUESTIONS

Irrigation and Power Targets under First Five Year Plan in Rajasthan

*1424. **Shri Harish Chandra Mathur:** Will the Minister of Irrigation and Power be pleased to state what steps, if any, have been taken to remove the causes for the abnormal shortfall in irrigation and power targets under the First Five Year Plan in Rajasthan?

The Deputy Minister of Irrigation and Power (Shri Hathi): In regard to irrigation, the Planning Commission have *inter alia* addressed the State Government to appoint Working Groups to investigate the causes of shortfall and find out ways and means of quick development of irrigation.

As regards the power sector, the shortfall has been mainly due to the delays in the procurement of material and equipment and lack of experienced technical personnel. Necessary assistance is being rendered to the State Government in the procurement of electrical plant and equipment, transmission line materials etc., to the extent possible.

Kolleru Lake in West Godavari District Andhra Pradesh

*1425. { **Shri B. S. Murthy:**
Shri M. V. Krishna Rao:

Will the Minister of Irrigation and Power be pleased to refer to the reply

(c) Yes. Government has constructed or acquired godowns which are rust-proof and which have damp-proof floors. These are being kept free of insects by scientific methods, as far as possible.

(d) So far such godowns of a total capacity of 3 lakh tons have been constructed or acquired at ten centres.

(e) With the methods of preservation adopted, wheat can be stored for about 2 years and rice for 1 to 2 years.

Resettlement of Farmers on Bhoodan Lands

*1427. **Shri Bishwanath Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme is under consideration of Government for resettlement of farmers on Bhoodan lands; and

(b) if so, the important features of the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A pilot scheme for settlement of about 250 landless agricultural workers on an area of about 1000 ares of Bhoodan lands in Bihar was sanctioned in June last.

Another proposal from the Bihar Government costing Rs one crore for the resettlement of landless persons on Bhoodan lands in villages where land is held on individual basis is under consideration.

(b) The details are being worked out.

रेलवे गोदाम

*१४२८. श्री प० सा० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बीकानेर डिब्रीजन के जिला गंगा नगर आदि की मुख्य अनाज की भंडियों में रेलवे गोदाम

बिना छत के हैं और इसके फलस्वरूप बर्बाद रखा गया गल्ला बर्षा के पानी से भीग कर सड़ जाता है और इसके कारण किसानों तथा व्यापारियों का भारी नुकसान होता है; और

(ख) बीकानेर डिब्रीजन में ऐसे कितने रेलवे स्टेशन हैं, जहाँ इस प्रकार के गोदामों में अनाज रखा जाता है ?

रेलवे उपमंत्री (श्री साहनबाबू झा) : (क) और (ख). एक बयान सभा पटल पर रख दिया गया है। [बेकिये परिशिष्ट ४, अनुबन्ध संख्या २६]

Rice Exports from Andhra

*1429. **Shri Jinachandran:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that even after the formation of the South Zone rice has been exported from Andhra to Bombay and West Bengal;

(b) if so, the quantity of rice so exported;

(c) whether such export was with the consent of the Government of India;

(d) whether any rice which has reached West Bengal from Andhra has been exported to Pakistan;

(e) if so, the quantity of rice so exported; and

(f) the price of rice now prevailing in Andhra and West Bengal?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). Yes, Sir, A quantity of about 5,000 tons rice was moved from Andhra to West Bengal and Bombay under permits. Further movements to these States have been stopped.

(d) and (e). No, Sir; General and vague allegations have been made that rice despatched from Andhra to Calcutta area is ultimately smuggled into